

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

No. Of Adjournment : 5

COURT NO. : 1

11.01.2021

C.P./260/117/2019

O.A./260/104/2019

JAGANNATH DAS & OTHERS

-V/S-

VIDYA BHUSAN & ORS.

ITEM NO:16

FOR APPLICANTS(S) Adv. : Mr. S. Mohapatra

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>1. None appears for the applicant. On earlier two occasions also the applicant was not represented.</p> <p>2. The learned counsel for the respondents submits that he has filed compliance report. He further submits that modified order has been issued by competent authority of the department.</p> <p>3. It is also submitted by learned counsel for the respondents that the applicant has also filed another OA challenging the said modified order issued by the competent authority.</p> <p>4. Accordingly the CP is dropped and notices issued are discharged. The applicant is at liberty to pursue the matter in accordance with law, if he has any further grievance.</p> <p>( SWARUP KUMAR MISHRA MEMBER (J)</p> <p>( PRADEEP KUMAR MEMBER (A)</p> <p>sadish</p>